NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/	- For appoint-	For appoint-	Rule 6 of	Bibekananda Rout Vs Camson Bio
BB/2017	ment of IRP	ment of IRP	IB	Technlogies Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Counsel for petitioner is absent. No representation for petitioner. Petitioner has not furnished the name of IRP. List it finally for informing the name of IRP along with consent on 20.10.2017.

MEMBER (J)